

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/4468/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 24th September, 2021.

Sub:- **Station leave permission.**

Ref:- Letter No. DJCH.I-5/2019-2021/2186 Dated 23.09.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with your official vehicle, at your own cost, from the evening of 24.09.2021, after Court works, till the evening of 26.09.2021**, has been granted. The next senior most Judicial officer at the station, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

SH-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/4469/A, dated 24.9.2021

Copy to:

✓ The Project Manager, Gauhati High Court.


24/9/21
JT.REGISTRAR (VIGILANCE)
Pda